Annexure – 6															
Name of the corporate debtor: PG Advertising Private Limited; Date of commencement of CIRP: , 2022; List of creditors as on: 30-11-2022															
List of Operational Creditors (Government dues)															
	Details of Claimant Date of claim received					Details of claim admitted									
	Decision of classification and the second of														
								covered by	Amount	Whether					
				Data of		Amount of claim	Natura of		covered by	1	CoC, if	A a f	A a	A a af alaim	
	_	_		Date of			Nature of	security		related		Amount of	Amount of claim	Amount of claim	
SI No.	Department	Government	Identification No.	receipt	Amount claimed	admitted	claim	interest	guarantee	part?	applicable	contingent claim	not admitted	under verification	Remarks , if an
															Claim Admitted
															subject to
															verification.
															Pending for
															Adjudication
							Service Tax								based on only
				1			Plus Interest								against Show
1	GST North Delhi	Government	DIN-20221151ZI0000491E36	17-11-2022	1,063,999,046	1,063,999,046	1		No	No	No	1,063,999,046	0	1,063,999,046	Cause Notice
	OS1, North, Delli			17-11-2022	1,063,999,046		 	NO	INO	NO	INO	1,003,333,040	0	1,005,999,040	Cause Notice
Total						1,063,999,046			1	1					